

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

11. **IA-1322/2024 in C.P.(IB)/391(MB)/2023**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.03.2024**

NAME OF THE PARTIES: Punjab National Bank
(Through RP Mr. Nishant Agrawal)
Vs
Mr. Sunil Kumar Trivedi

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

This matter heard through Video Conference:

1. Adv. Vedanshi Shah i/b Adv. Mahalakshmi Ganpathy, Ld. Counsel for RP present (VC).
2. **IA-1322/2024** This is an Application filed by the Resolution Professional of the Personal Guarantor, to place on record the Report filed under Section 99 of the IBC, 2016.
3. The above report is taken on record.
4. The RP is directed to serve a copy of the report upon the Personal Guarantor. After receiving the copy of the report, the Personal Guarantor is directed to file his reply within two weeks.
5. List the IA with the main CP on **13.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)